

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Crl.) No.914/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

SUSHIL KUMAR SRIVASTAVA & ANR.

Respondent(s)

Date : 07-10-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBER]

For Petitioner(s)

Mr. Ankit Goel, AOR
Mr. Abhinav Kaushik, Adv.

For Respondent(s)

Mr. Amol Chitravanshi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The court is convened through Video Conferencing.

As per Office Report, service is complete on the respondents.

The Registry is directed to list the matter before the Court.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)